

Response of District Magistrate, Agra in compliance of order dated 18-05-2023 in the matter of O.A. No. 316 of 2022 Dr. Sharad Gupta v/s State of UP and others.

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This is with reference to the O.A. No. 316 of 2022 Dr. Sharad Gupta v/s State of UP and others in which Hon'ble National Green Tribunal was pleased to pass an order dated 18.05.2023. The operating para of the order is quoted as below:-

**" 2- Mr. Navneet Singh Chahal, District Magistrate, Agra has appeared through VC and we have interacted with him and he seeks time to file his response.**

**4- Response on behalf of the District Magistrate Agra and suggestions by the applicant be filed within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF."**

During the last hearing on dated 18-05-2023 Hon'ble Court seek information about how much time demarcation of the flood plain zone will be completed of River Yamuna in district Agra.

In the above matter Executive Engineer, Lower Division, Agra Canal, Agra has informed wide its letter No. 3242/Lower/dated 11-08-2023 that survey work has been completed for demarcation of flood plain zone of River Yamuna in district Agra on dated 15-07-2023. Due to flood situations in River Yamuna fixing of pillars could not be completed. The work is in progress and will be completed in the month of August 2023.

Response of the undersigned is being filed for kind perusal and necessary action.

**Dated :- 11, August, 2023**

  
**District Magistrate**  
Agra

**Office of The Executive Engineer**  
Lower Division Agra Canal,  
Agra

Letter No.3242/Lower/

Date: 11-08-23

**Subject:- Demarcation of flood plain zone of River Yamuna in district Agra.**

Reference:- Regarding O.A. No. 316/2022 Dr. Sharad Gupta V/S State of U.P. and others.

**District Magistrate, Agra**

Sir,

This is with reference to the above cited subject OA no. 316 of 2022 Dr. Sharad Gupta VS State of UP and others in which Hon'ble National Green Tribunal passed an order dated 18.05.2023. The operating para of the order is quoted as below :-

**"Response on behalf of the District Magistrate, Agra and suggestions by the applicant be filed within two months by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR support PDF and not in the form of image PDF."**

During the last hearing Hon'ble Court seek information regarding demarcation of the flood plain zone of River Yamuna in district Agra will be completed.

In this regard we would like to inform you that survey work has been completed for demarcation of flood plain zone of River Yamuna in district Agra on dated 15-07-2023. Due to flood situations in River Yamuna fixing of pillars could not be completed. The work is in progress and will be completed in the month of August 2023.



**Executive Engineer**  
Lower Division Agra Canal,  
Agra

**Letter No. \_\_\_\_\_ /Lower/ Date:**

**Copy:** District Forest Officer, Agra

/  
**Executive Engineer**  
Lower Division Agra Canal,  
Agra